

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LATOORI

Respondent(s)

Date : 11-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE SANJEEV SACHDEVA
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Ms. Ruchira Goel, AOR (N/P)

For Respondent(s) : Mr. Vijay Kumar, AOR
Mrs. Sangeeta Kumar, Adv.
Ms. Vidushi Garg, Adv.

Amicus Curie, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None appears on behalf of the appellant – State of Uttar Pradesh.
2. It is an old appeal of 2019 and, therefore, re-list the criminal appeal immediately after partial court working days.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)